

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-2459
ANSWERED ON – 10.08.2021

**EXEMPTION OF GST FOR HANDLOOM
AND HANDICRAFTS SECTOR**

2459 Shri Sujeet Kumar:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether Government will consider exempting Goods and Services Tax (GST) for handloom and handicrafts sector to promote the rural and tribal artisans; and
(b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) and (b): GST rates are prescribed on the recommendation of the GST Council, which consists of Union Finance Minister and Ministers as nominated by state governments. At present, there is no recommendation of the GST Council for exempting handloom and handicrafts sector. However, under the threshold exemption, any person having turnover of less than Rs 40 lacs a year in goods, is exempt from paying GST on their supplies.
